

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066**  
**SINGLE MEMBER APPEAL BRANCH**

**Appeal No. E/4087/2010 – SM[BR]**

**Date 09/08/2011**

Assistant Registrar  
C.E.S.T.A.T, New Delhi

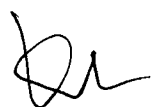
To :  
**M/S VISHAL RETAIL LIMITED,**  
NEAR SHANTI MANGLIK HOSPITAL, TFATEHABAD  
ROAD, AGRA.  
**M/S VISHAL RETAIL LIMITED,**

Appellant  
Vs  
Respondent

dated 2.8.2011

**C.C.E. KANPUR**

I am directed to transmit herewith a certified copy of **Final order No. 461 / 2011-SM[BR]**  
passed by the Tribunal under **Section 35-C(1) of Central Excises Act, 1944**

  
Assistant Registrar  
(SM Appeal Branch)

**Copy to :**

1. Respondent  
**C.C.E. KANPUR**  
117/7, SARVODAYA NAGAR,  
KANPUR 208005.
2. Adv. / Consult  
**MR. ANIL SINGH SISODIA, ADVOCATE,**  
B-35, PRATAP NAGAR, AGRA-282010
3. C.D.R
4. Bar association, CESTAT, New Delhi
5. Director Publications, Customs, Excise. I.P. Estate, New
6. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -
7. Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17
8. Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi -
9. Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road,  
Ahmedabad-15
10. LAWCRUX Advisors Pvt Ltd. LAW House.1-8.Sector - 10. Faridabad 121003 (Harvana)
11. TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road,  
Vasant Kunj, New Delhi - 110070
12. Office Copy
13. Guard file

  
Assistant Registrar  
(SM Appeal Branch)

IN THE CUSTOMS, EXCISE & SERVICE TAX  
APPELLATE TRIBUNAL,  
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.  
BENCH-SM

**Excise Appeal No. E/4087/10-SM**

[Arising out of Order-in-Appeal No.411-CE/APPL/KNP/2010 dated 30.08.2010 passed by the Commissioner of Central Excise (A), Kanpur].

M/s.Vishal Retail Ltd.

...Appellant

Vs.

CCE, Kanpur

... Respondent

Present for the Appellant : None

Present for the Respondent: Ms. Renu Jagdav, S.D.R.

**Coram: HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER**

**Date of Hearing/Decision:02.08.2011**

*final* ORDER NO. 461/2011 *SM (Br)* DATED:                     

**PER: D.N.PANDA**

In this case stay application was dismissed for non-prosecution. Appellant was directed to deposit entire demand within a period of 8 weeks from the date of order made on 2.5.2011. Compliance was required to be reported today.

2. Ld. DR submits that there is no evidence of compliance on record. None also appeared for the appellant. Appeal dismissed for non-compliance.

[Dictated & Pronounced in the open Court].

**(D.N.PANDA)**  
**JUDICIAL MEMBER**

Anita